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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.09.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 12.09.2025 was not taken up. Due to an inadvertent error, the next date of hearing was fixed for 07.10.2025 vide notice dated: 16.09.2025. The correct next date of hearing in the matter is 17.10.2025.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 897 of 2024 Part Heard	Harshvardhan Kalyani Vs. UCO Bank & Anr.	Ajay Gaggar	Partha Sil- R1 Akash Chatterjee- R2

By order of Hon'ble Chairperson -Sd/-Registrar